

**GOVERNMENT OF INDIA  
ATOMIC ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:3813  
ANSWERED ON:20.03.2013  
IMPORT OF LIGHT WATER REACTORS  
Angadi Shri Suresh Chanabasappa

**Will the Minister of ATOMIC ENERGY be pleased to state:**

- (a) whether a decision was taken in 2006 to import 40,000 MW capacity light water reactors;
- (b) if so, the details thereof;
- (c) whether the Planning Commission has prepared an Integrated Energy Policy which sets 63,000 MW as the targeted nuclear power capacity for the year 2032 and these imports are part of them;
- (d) if so, the details thereof;
- (e) whether it is also a fact that no techno-economic evaluation was done to establish the real need for these imports; and
- (f) if so, the details thereof and the reasons for not having done such techno- economic evaluation?

**Answer**

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY) :

(a) No Sir.

(b) Does not arise.

(c)&(d) The projected nuclear power capacity of 63,000 MW by the year 2032 as envisaged in the Integrated Energy Policy was based on capacity addition from a mix of indigenous as well as foreign technology based reactors.

(e)&(f) The techno-economic evaluation of the individual projects, ensuring highest safety standards and a viable tariff regime are a part of detailed negotiations currently at various stages.